

**CC NO. 532188/2016 (OLD CC NO. 5/2012)
CBI VS. N. RAMAKRISHNAN & OTHERS**

COURT HEARING THROUGH VIDEO CONFERENCING

13.07.2020

Present: Sh. Sunil Verma, Id. PP for CBI.

Accused N. Ramakrishnan, Rakesh Vashisht, Mahesh Gupta, N. Murlidharan and S. Anand on bail. Accused Rakesh Vashist for accused company M/s Indodan Industries Pvt. Ltd. also.

Dr. Sushil Gupta, Adv for accused N. Ramakrishnan and Mahesh Gupta.

Sh. G. A. Khan, Adv. for accused C. Subramaniam.

Ms. Maulshree Pathak, Adv. for accused S. Anand and N. Murlidharan.

Accused C. Subramaniam is absent.

RKSharma


On oral request, accused C. Subramaniam is exempted from personal hearing through video conferencing for today only through his counsel, who is present.

It is submitted by Asstt. Ahlmad that the file has not been scanned yet.

Ahlmad/ Asst. Ahlmad is directed to send a written request, if not send or a reminder to computer branch to scan

the file.

Put up for scanning of file and for further proceedings
on **28.07.2020**.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
13.07.2020

**CC NO. 271/2019
CBI VS. HARI RAM**

13.07.2020


COURT HEARING THROUGH VIDEO CONFERENCING

Present:- Sh. Sunil Verma, Id. PP for CBI.
Accused on bail with **Sh. Ajit Singh**, Adv.

It is submitted by Asstt. Ahlmad that the file has not been scanned yet.

Ahlmad/ Asst. Ahlmad is directed to send a reminder to computer branch to scan the file.

Put up for scanning of file and for further proceedings on **28.07.2020**.


(RAKESH KUMAR SHARMA)
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